

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH, KOLKATA



M.A./350/329/2019  
(O.A./350/503/2018)

Dated: 12.02.2021



**Coram :** Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. N. Chatterjee, Administrative Member

MRITYNJOY CHAKRABORTY

Versus

M/O MICRO SMALL AND MEDIUM ENTERPRISES

For the applicant : None

For the respondents : None

**O R D E R (Oral)**

**Per : Bidisha Banerjee, Judicial Member**

None appeared on behalf of the applicant despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.

3. As such, the MA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Dr. N. Chatterjee)  
Administrative Member

(Bidisha Banerjee)  
Judicial Member

drh